

Shantivana and the other near Chand-rawal works, are contemplated in the Master Plan for the development of Delhi; but no firm proposals for the construction of these two bridges have been received so far.

(b) According to the present indications, both the road bridges under construction are expected to be completed during the next year.

RETURN OF SECRET PAPERS TO GOVERNMENT OF WEST BENGAL

*278. SHRI M. V. BHADRAM : Will the Minister of HOME AFFAIRS be pleased to reply to Unstarred Question No. 1083 given in the Rajya Sabha on the 18th August, 1967 and state :

(a) whether any decision has since been taken in regard to the request made by the then Government of West Bengal for the return of the secret papers which its predecessor Government had passed on to the Centre before relinquishing office; and

(b) if so, the decision taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) The matter is still under consideration.

(b) Does not arise.

ILLITERACY IN THE COUNTRY

*279. SHRI YELLA REDDY : SHRI P. K. KUMARAN :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the number of illiterates in the country has gone up;

(b) if so, what are the reasons therefor; and

(c) what steps have been taken or are proposed to be taken by Government to wipe out illiteracy within the shortest time possible?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) :

(a) Yes, Sir.

(b) The spread of literacy has not kept pace with the rapid increase in population.

(c) The Government are keen to ensure that effective steps are taken to substantially reduce illiteracy. The

most important steps proposed from this point of view are :

(i) rapid expansion of good and effective primary education; and

(ii) organisation of mass campaigns for the liquidation of adult illiteracy, particularly as a part of the programme of national service.

हिप्पियों द्वारा अवैध व्यापार

*280. श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हिप्पियों के नाम से विख्यात उन विदेशियों के विरुद्ध सरकार द्वारा क्या कार्यवाही की गई है जिनके खिलाफ चरस, गांजा का अवैध व्यापार करने तथा अन्य अनैतिक कार्यों के सम्बन्ध में शिकायतें प्राप्त हुई हैं; और

(ख) इन वस्तुओं को चोरी-छिपे विदेशों से लानेवाले और भारत में वितरित करने वाले व्यक्तियों की गतिविधियों पर प्रतिबन्ध लगाने के सम्बन्ध में सरकार द्वारा क्या कदम उठाये गये हैं ?

† [ILLEGAL TRADE BY HIPPIES]

*280. SHRI V. M. CHORDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the action taken by Government against the foreigners known as Hippies against whom there have been complaints of illegal trade in hemp drugs *i.e.*, Charas, Ganja and in regard to other immoral acts; and

(b) the steps taken by Government to ban the activities of these people who smuggle these articles from abroad and distribute it in India?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) कुछ विदेशी पर्यटकों को आवश्यकी अधिनियम, शस्त्र अधिनियम आदि के अधीन अपराधों के लिये गिरफ्तार करके न्यायालयों में पेश किया गया था ।

† [] English Translation.